

NATIONAL COMPANY LAW TRIBUNAL  
COURT-I, MUMBAI BENCH

Item 29

**IA 3804/2022 in C.P. (IB)/3755(MB)2019**

CORAM:

SH. PRABHAT KUMAR  
HON'BLE MEMBER (T)

SH. H. V. SUBBA RAO  
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **10.03.2023**

NAME OF THE PARTIES: - **SYNDICATE BANK**  
**Vs.**  
**PARANJAPE AGRO PRODUCTS I PRIVATE LIMITED**

*Appearance (via video-conference):*

For the Resolution Professional : Adv Meghna Arvind a/w Adv  
Astha Ojha i/b MDP & Partners  
For the Corporate Debtor : None present

Section 12(2) u/s 7 of Insolvency and Bankruptcy Code, 2016

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**ORDER**

The matter is taken up through Virtual Hearing (VC). Due to paucity of time, the matter could not be taken up today. Accordingly, list this matter on Board on 03.05.2023, for further consideration and hearing.

**Sd/-**

PRABHAT KUMAR  
Member (Technical)

**Sd/-**

H. V. SUBBA RAO  
Member (Judicial)

10.03.2023  
*Vedant*